

Defective tug supplied under DGS and D order named Balashali, to A and N Administration

3053. SHRI MANORANJAN BHAKTA :
Will the Minister of SUPPLY be pleased to state :

(a) whether it is a fact that a tug supplied under DGS and D order named Balashali to Andaman and Nicobar Administration is defective with damaged engine ; and

(b) if so, the action taken to impose penalty on the manufacturer, full details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) The tug named Balashali was supplied by M/s. Garden Reach Ship Builders and Engineers Ltd., Calcutta to A and N Administration in Jan. 1984. Subsequent to the delivery which was made after due inspection by Mercantile Marine Department, Calcutta, the Harbour Master (Marine), A and N Administration reported that the Engine is defective. The suppliers have agreed to replace the defective engine with a new one by 31.8.84.

(b) The question of imposing any penalty on the supplier will be examined on merit, after completion of job and in accordance with the rules.

Negotiations with West German Firm to Produce and Design Advanced Light Helicopters

3054. SHRI LAKSHMAN MALLICK :
SHRI ARJUN SETHI :

Will the Minister of DEFENCE be pleased to state :

(a) whether a deal to indigenously design and produce a very modern advanced light helicopters (ALH) for the Indian Air Force and Navy is being negotiated with the West German firm ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) and (b). An agreement for the design and development of an Advanced Light Helicopters has been concluded with M/s MBB of the Federal Republic of Germany on the 21st July, 1984. The 7-year Agreement envisages that the first prototype will fly in about 4 years time. The Indian made helicopters will be delivered to the Services in the early 1990s.

Streamlining the work of D.G.S. and D.

3055. SHRI MOOL CHAND DAGA :
Will the Minister of SUPPLY be pleased to state :

(a) whether his attention has been drawn to the news item captioned "D.G.S. and D. work being streamlined" appeared in 'Economic Times' dated 3 April, 1984 ;

(b) if so, the details of the new policy implemented and the result thereof ;

(c) whether distributors have been fixed up in all the different wings of manufacturers or suppliers to ensure equal benefits ; and

(d) the number of complaints received in the Department regarding corruption and favouritism and the number out of them which were genuine for taking action ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :

(a) Yes, Sir.

(b) Position is indicated in the statement attached.

(c) Since purchases are made on the basis of tender, direct from suppliers, question of fixing distributors does not arise.

(d) Complaints received by the Department do not generally contain specific allegation of corruption against the officials but they generally allege irregularities in the award of contracts and thereafter. Irrespective of the nature of the